

HIGH COURT OF UTTARKHAND, AT NAINITAL
OFFICE MEMORANDUM

No.38 /UHC/Admin.B/XI-C/2005,

Dated- 11/06/2024

It is to inform that on the recommendation of Hon'ble Mediation Committee, Hon'ble the Chief Justice is pleased to discontinue the existing Panel of Advocate Mediators of the Hon'ble High Court of Uttarakhand and further to constitute a new Panel of Advocate Mediators of Hon'ble High Court on temporary basis for a period of 3 months with effect from 11.06.2024 to 11.09.2024. After three months, their work performance will be evaluated and the constitution of Panel of Advocate-Mediator will be reconsidered accordingly.

The new Panel of Advocate Mediators of Hon'ble High Court of Uttarakhand is as follows:

S. N.	Name of Advocates	Enrollment No.	Mobile No.
1.	Mr. Sunil Upadhyaya	U.A. 005/2009	9456779161, 8077966321
2.	Mrs. Sheetal Bist	U.K. 144/2013	9719010169
3.	Mr. Mahendra Singh Rawat	U.K. 229/2014	9458957203
4.	Ms. Swati Verma	U.K. 377/2014	9690429677, 8171131937
5.	Mr. Akshay Pradhan	U.K. 740/2016	9758915383
6.	Ms. Tanuj Talwar	U.K. 293/2017	8800516761, 9456536147
7.	Mr. Mahavir Prasad Kohli	U.K. 229/2017	7088129999, 8057504169
8.	Mr. Tejas Agarrwal	U.K. 566/2020 D. 4373/2017	7579010451
9.	Mr. Pooran Singh Rawat	U.A. 4672/2004 U.P. 3204/2002	9719357311 9412039769
10.	Mr. Gaurav Kandpal	U.K. 327/2015	9528080545
11.	Mr. Mayank Joshi	U.K. 215/2018	8077740210
12.	Ms. Gurbani Singh	U.K. 243/2018	9634662924
13.	Mr. Mohd. Matlub	U.K. 409/2007	9837456538, 9997110303
14.	Ms. Vandana Mehra	U.K. 888/2010	7895335773
15.	Mr. Kaushal Sah Jagati	U.K. 998/2010	9837859063
16.	Ms. Lata Negi	U.K. 462/2011	9997242013
17.	Ms. Tjaswina Sagar	U.K. 89/2012	9411501698
18.	Ms. Garima Thapa	U.K. 193/2015	9315301958
19.	Mr. Naveen Singh Bisht	U.K. 730/2016	8126320630
20.	Mr. Manoj Joshi	U.K. 023/2017	9411381237, 7310693038
21.	Mr. Manish Kumar Lohani	U.K. 232/2017	9456192136 9012631048
22.	Mr. Prem Singh Saun	U.K.1567/2004 U.P. 1137/1987	9012267459
23.	Smt. Bina Pande	U.A. 2041/2004 U.P. 5957/1990	9412084399
24.	Mr. Syed Nadim Khurshid	U.K. 3218/2004 U.P. 4253/1998	9410170326
25.	Ms. Shruti Joshi	U.A. 5466/2004	9411167578 9870852350

By Order of Hon'ble the Chief Justice,

Sd/-

(Ashish Naithani)
Registrar General

Copy forwarded to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
2. P.S./P.A. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
4. Member Secretary, Uttarakhand State Legal Services Authority, High Court Campus, Nainital for information and necessary action, with the request to inform all the concerned Ld. Advocates.
5. Secretary, High Court Legal Service Committee.
6. President/Secretary, High Court Bar Association, Nainital.
7. All Joint Registrars/Deputy Registrars/Asst. Registrars/Section Officers of the Hon'ble Court.
8. Head Bench Secretary to circulate this Office Memorandum amongst all the Bench Secretaries with a request to keep the copy of same in their respective Courts.
9. Deputy Registrar (IT), High Court of Uttarakhand, Nainital with a request to upload on the official website of the Hon'ble Court.
10. Notice Boards & Guard File.

Sd/-

Assistant Registrar
Admin.B